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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**


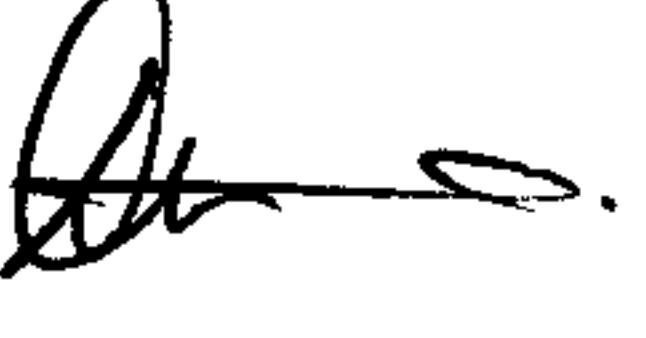
C.P. No. 9/441/NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.03.2018**

Name of the Company: Tanmay Trivedi.

Section of the Companies Act: Section 441 r/w 244(1A) of the Companies Act,
2013


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	JAYMEEN TRIVEDI	PCS	PETITIONER	
2.	Devyang Vyas	ASGI	Respondent	

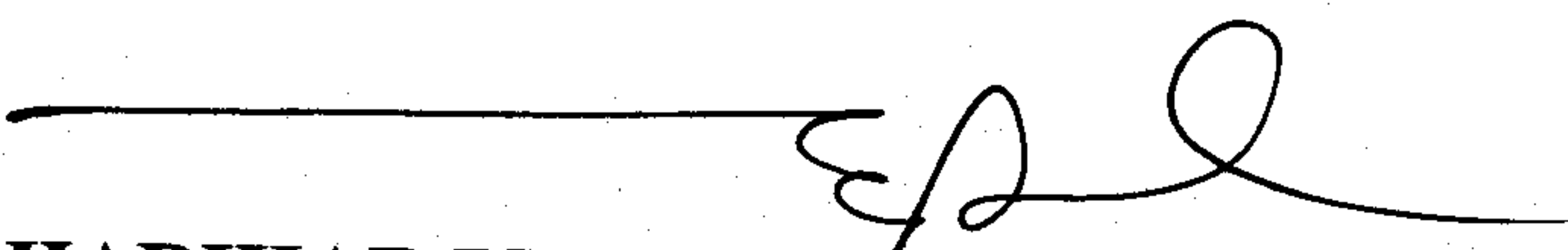
ORDER

Learned PCS Mr. Jaymeen Trivedi present for Petitioners. Assistant Solicitor General Mr. Devyang Vyas present.

Assistant Solicitor General seeks some time to obtain clarification from ROC.

List the matter on 04.04.2018.


MANORAMA KUMARI
MEMBER JUDICIAL
Dated this the 13th day of March, 2018.


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL